

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 22 of 2010
IA Nos. 28 & 29 of 2010

Dated: 9th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Haryana Vidyut Prasaran Nigam Ltd. ... Appellant (s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Neeraj Kr. Jain

ORDER

IA No. 29 of 2010
(Application for Condonation of delay)

The learned counsel for the Applicant-Appellant seeks time to file the better affidavit giving the correct particulars about the number of days delay.

Post the matter on **31.03.2010.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson